

(c) whether there is any provision of funds for the above work and if so, the details thereof;

(d) whether it is a fact that provision for the above route was Rs. 125 crore in 2010-11 which was reduced to Rs. 25.00 crore for want of approvals;

(e) whether necessary approval has been accorded for utilization of provision of 2011-12; and

(f) if not, the steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) Yes, Sir. National Highway No. 228 has been delinked from the issue of Dandi Heritage Route in the Cabinet Secretary meeting of 28th June, 2011.

(b) No, Sir.

(c) No, Sir, since National Highway No. 228 has been delinked from Dandi Heritage Route, no phase-II as envisaged previously for the development of National Highway No. 228 stands now.

(d) to (f) Yes, sir. Though a provision of Rs. 125.00 crore was made for Phase-II of Dandi Heritage Route in 2010-11, the same could not be utilized as the alignment plan for the work to be carried out under Phase-II was not approved by the Ministry of Culture, the nodal Ministry entrusted with Dandi Heritage Route. Subsequently, the Dandi Heritage Route was delinked from National Highway No. 228 and no provision is now available with this Ministry in 2011-12 under Dandi Heritage Route. A provision of Rs. 8.00 crore has been made for development of National Highway No. 228 during the financial year 2011-12.

Accidents reported on NHS

1013. SHRI SHYAMAL CHAKRABORTY :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the number of accidents reported on National Highways (NHs) along with the number of persons killed in road accidents during each of the last three years;

(b) State, UT and NH-wise details thereof;

(c) whether Government has analysed the cause and conducted any survey for such a large number of road accidents;

(d) if so, the details and reasons therefor; and

(e) the action taken by Government to prevent road accidents on NHs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY) : (a) and (b) Details of

State/Union Territory wise number of total road accidents reported and number of persons killed in road accidents on National Highways (including Expressway) during each of the years 2008 to 2010 (the latest available data) are given in the Statement I (*See* below). State/Union Territory wise details of number of total road accidents reported and number of persons killed in road accidents on all roads during each of the years 2008 to 2010 (the latest available data) is given in the Statement II (*See* below).

(c) and (d) Ministry of Road Transport & Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). These data are analyzed and an annual publication titled "Road Accidents in India" is released every year by the Transport Research Wing of Ministry of Road Transport and Highways. The latest issue of the publication for the year 2010 was released in December 2011. The report contains data on road accidents and related parameters, including factors causing road accidents, for all States/UTs.

The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents, fatalities and injuries. This accounted for about 78.0% (389,885 accidents) of total road accidents during 2010. The cause wise breakup of the accidents is as under :

Fault of driver	78.0%
Fault of pedestrain	2.7%
Fault of cyclist	1.2%
Defect in road conditions	1.2%
Defect in condition of motor vehicle	1.7%
Weather condition	1.0%
All other causes	14.2%*

* Includes Fault of Driver of other vehicles, Fault of Passengers, Poor light condition, Falling of boulders, Neglect of civic bodies, Stray animals, other causes and causes not known.

(e) This Ministry has been taking the following steps to prevent road accidents on National Highways in the country :

- (i) Emphasis is given in various aspects pertaining to engineering measures of road safety integrally during planning, development, maintenance and operation stages (wherever applicable) in projects on National Highways (NHs)/Expressways.
- (ii) Various measures are taken for implementation of NH projects primarily under National Highways Development Project (NHDP) to enhance road

safety such as laying of road markings/road signs, installation of crash barriers, guard stones, delineators, etc. Further in many projects, Highway Traffic Management System, using Intelligent Transport System has been introduced. Steps have also been taken towards improving discipline among contractors during construction, conducting of road safety audits on selected stretches etc., in projects being implemented by National Highways Authority of India (NHAI).

- (iii) Provision of service roads and paved shoulders are made, *inter-alia* enabling segregation/movement of other slow moving vehicles.
- (iv) Providing round the clock route patrol vehicles to assist the road users of the Highways for incident management.
- (v) Providing pedestrian/cattle/vehicular under passes/over passes and service lanes for further enhancing safety on National Highways and Expressways in the country.
- (vi) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.
- (vii) Spreading awareness about road safety amongst all road users through print and electronic media.

Statement I

Total Number of Accidents Reported and No. of Persons Killed on NHs

Sl. No.	State/UTs	Total Number of Road Accidents on National Highways*			Total Number of Persons Killed in Road Accidents on National Highways*		
		2008	2009	2010	2008	2009	2010
1	2	3	4	5	6	7	8
States							
1.	Andhra Pradesh	12,327	11,856	12,340	4,172	4,655	5,122
2.	Arunachal Pradesh	101	113	91	28	49	33
3.	Assam	2,683	2,808	3,209	1,245	1,275	1,401
4.	Bihar	3,862	4,305	4,857	1,868	1,993	2,317
5.	Chhattisgarh	4,001	4,622	4,248	1,002	1,093	1,037
6.	Goa	1,593	1,467	1,576	134	125	122

1	2	3	4	5	6	7	8
7.	Gujarat	7,025	6,640	6,440	1,857	1,958	1,953
8.	Haryana	3,990	4,086	3,905	1,775	1,800	1,845
9.	Himachal Pradesh	1,080	1,066	1,306	258	324	369
10.	Jammu and Kashmir	2,365	2,637	2,271	487	446	403
11.	Jharkhand	1,860	1,894	1,704	882	455	455
12.	Karnataka	12,949	13,893	14,013	2,838	3,147	3,278
13.	Kerala	9,997	9,425	9,461	1,403	1,373	1,371
14.	Madhya Pradesh	10,359	10,769	13,600	1,909	2,198	2,566
15.	Maharashtra	13,866	12,911	12,026	3,662	3,359	3,445
16.	Manipur	292	320	361	81	61	96
17.	Meghalaya	186	235	320	73	100	108
18.	Mizoram	58	45	47	35	30	23
19.	Nagaland	36	37	16	31	28	20
20.	Orissa	3,635	4,216	4,738	1,472	1,769	2,028
21.	Punjab	1,903	1,684	2,087	1,149	1,140	1,293
22.	Rajasthan	7,811	7,932	7,520	3,495	3,432	3,501
23.	Sikkim	47	211	86	15	22	37
24.	Tamil Nadu	19,158	21,198	24,083	4,417	5,282	6,333
25.	Tripura	270	295	320	65	90	93
26.	Uttarakhand	818	792	863	634	475	538
27.	Uttar Pradesh	9,795	10,917	11,079	5,210	5,958	6,122
28.	West Bengal	4,621	4,714	5,547	2,115	2,143	2,040
UTs							
1.	Andaman and Nicobar Islands	37	54	117	6	9	10
2.	Chandigarh	89	64	112	36	35	34
3.	Dadra and Nagar Haveli	0	0	0	0	0	0
4.	Daman and Diu	0	0	0	0	0	0
5.	Delhi	875	796	886	278	329	343

1	2	3	4	5	6	7	8
6.	Lakshadweep	0	0	0	0	0	0
7.	Puducherry	306	509	700	38	69	130
TOTAL		137,995	142,511	149,929	42,670	45,222	48,466

* Includes Expressways

Statement II

Total Number of Accidents Reported and No. of Persons Killed in Road Accidents in States/UTs

Sl. No.	State/UTs	Total Number of Road Accidents in States / UTs			Total Number of Persons Killed in Road Accidents in States / UTs		
		2008	2009	2010	2008	2009	2010
1	2	3	4	5	6	7	8
States							
1.	Andhra Pradesh	42657	43600	44599	13812	14770	15684
2.	Arunahcal Pradesh	280	306	293	134	158	148
3.	Assam	4683	4869	5828	1807	1991	2256
4.	Bihar	8991	10065	11033	3940	4390	5137
5.	Chhattisgarh	12945	12888	13664	2966	2865	2956
6.	Goa	4178	4165	4572	318	321	327
7.	Gujarat	33671	31034	30114	7070	6983	7506
8.	Haryana	11596	11915	11195	4494	4603	4719
9.	Himachal Pradesh	2756	3051	3069	848	1140	1102
10.	Jammu and Kashmir	5326	5945	6134	950	1100	1045
11.	Jharkhand	4985	4996	5521	1979	2170	2540
12.	Karnataka	46279	45190	46250	8814	8714	9590
13.	Kerala	37263	35433	35082	3901	3830	3950
14.	Madhya Pradesh	43852	47267	50023	6670	7365	8085
15.	Maharashtra	75527	71996	71289	12397	11396	12340
16.	Manipur	573	578	602	151	125	154

1	2	3	4	5	6	7	8
17.	Meghalaya	294	398	474	123	145	163
18.	Mizoram	110	86	125	63	60	82
19.	Nagaland	76	63	35	70	55	40
20.	Orissa	8181	8887	9413	3079	3527	3837
21.	Punjab	5115	5570	5507	3206	3668	3542
22.	Rajasthan	23704	25114	24302	8388	9045	9163
23.	Sikkim	196	564	186	79	87	71
24.	Tamil Nadu	60409	60794	64996	12784	13746	15409
25.	Tripura	767	865	901	221	229	231
26.	Uttarakhand	1417	1401	1493	1073	852	931
27.	Uttar Pradesh	25684	28155	28362	13165	14638	15175
28.	West Bengal	12206	11134	14888	4789	4860	5680
UTs							
1.	Andaman and Nicobar Islands	191	271	285	22	33	27
2.	Chandigarh	482	424	456	148	171	138
3.	Dadra and Nagar Haveli	116	79	96	65	45	62
4.	Daman and Diu	50	63	48	29	33	31
5.	Delhi	8435	7516	7260	2093	2325	2153
6.	Lakshadweep	12	4	4	0	2	0
7.	Puducherry	1697	1698	1529	212	218	239
TOTAL		484704	486384	499628	119860	125660	134513

Incentives for Construction of Roads in Naxal Affected Areas

†1014. SHRI ISHWARLAL SHANKARLAL JAIN :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether any relaxation in the eligibility conditions has been given to encourage the partnership of contractors and labourers for the construction of roads in the Naxal affected areas of the country;

† Original notice of the question was received in Hindi